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**Title: Regarding Matters under 377**

**HON. CHAIRPERSON:** Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them may personally hand over text of the matter at the Table of the House within twenty minutes. Only those matters shall be treated as laid for which text of the matter has been received at the Table. The rest will be treated as lapsed.